

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. XXXIII-03/2020-21- 1280 / Dated: 04.12.2021

This is for information of all concerned that all filing relating to taxation, arbitration and commercial disputes shall be made only through the e-Filing portal w.e.f. 01.01.2022 and there shall be no requirement of filing hard copies of such e-filed documents from the aforementioned date.

Detailed information, video tutorials, guidelines and user manuals relating to e-Filing are available in High Court of Orissa's website through the link/menu 'e-Services' → 'e-Filing'.

E-filing through the e-Filing portal at <https://efiling.ecourts.gov.in/or/> has the following benefits:-

- Filing from any location without coming to Court
- Filing at any time 24 x 7
- All information relating to e-filed cases available in orderly manner at finger tips
- Any data relating to e-filed cases can be easily compiled and accessed by advocates
- Orders / Judgments uploaded in e-filed cases automatically notified to Advocate
- Reduction of errors that usually takes place due to manual data entry
- Transparent and Fast

For all kinds of assistance in e-filing, services provided in Court's e-Facilitation Centre may be availed. The e-Facilitation Centre is located adjacent to the visitors' check point (baggage scanner) area on the way from the Computerized Filing Counter to the Court's New Building.

By order

[Signature]
4/12/2021
Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 1281(150) / Dtd: 04.12.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court.
6. Notice Board.

for information and necessary action.

[Signature]
4/12/2021
Deputy Registrar (Judicial)

Memo No. XXXIII-03/2020-21- 1282(40) / Dtd: 04.12.2021

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack

3. Assistant Solicitor General of India for High Court of Orissa
4. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
5. Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Member Secretary, Odisha State Legal Services Authority, Cuttack
9. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District
10. President, Orissa High Court Bar Association, Cuttack
11. Secretary, Orissa High Court Bar Association, Cuttack for information and necessary action.

Handwritten signature and date: 4/12/2021

Deputy Registrar (Judicial)